



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK 'SMC' BENCH, CUTTACK**

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

ITA No.155/CTK/2023

Assessment Year : 2006-07

Orissa Rubber Product, AT: Nil,O.T.Road, PO/PS:Alupur, Dist: Balasore	Vs.	ACIT, Central Circle, Cuttack
PAN/GIR No.AAAFO 3540 P		
(Appellant)	..	(Respondent)

Assessee by : Shri P.K.Mishra, AR
Revenue by : Shri S.C.Mohanty, Sr DR

Date of Hearing : 03/07/2023
Date of Pronouncement : 03/07/2023

ORDER

This is an appeal filed by the assessee against the order of the Id CIT(A) -2, Bhubaneswar dated 30.1.2023 in Appeal No.Bhubaneswar-2/10620/2018-19 for the assessment year

2. Shri P.K.Mishra, Id AR appeared for the assessee and Shri S.C.Mohanty, Id Sr DR appeared for the revenue.

3. A perusal of the order of the Id CIT(A) shows that this is the case of non-representation. This being so, in the interest of justice, the issues in this appeal are restored to the file of the Id CIT(A) for re-adjudication after granting the assessee one more opportunity of being heard.

4. In the result, appeal of the assessee stands partly allowed for statistical purposes.

Order dictated and pronounced in the open court on 03/07/2023.

Sd/-
(George Mathan)
JUDICIAL MEMBER

Cuttack; Dated 03/07/2023
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The Appellant : Orissa Rubber Product, AT:
Nil,O.T.Road, PO/PS:Alupur, Dist: Balasore
2. The Respondent: ACIT, Central Circle,
Cuttack
3. The CIT(A)-, -2, Bhubaneswar
4. Pr.CIT-, Cuttack
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

By order

Sr.Pvt.secretary
ITAT, Cuttack